

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 1241 of 2020

Sudhakar Dubey & Others.
..... **Petitioners**
Versus
The State of Jharkhand & Ors. **Respondents**
With
W.P.(S) No. 1244 of 2020

Ram Pravesh Ram & Others.
..... **Petitioners**
Versus
The State of Jharkhand & Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Anil Kr. Sinha, Sr. Advocate
For the Respondent-State : Mr. Sreenu Garapati, S.C.-III
(in W.P.(S) No. 1241 of 2020
Mr. Rahul Saboo, S.C.-I
(in W.P.(S) No. 1244 of 2020)
For the Intervener : Mr. Suraj Kumar, Advocate

5/Dated:14/09/2020:

Heard Anil Kumar Sinha, learned senior for the petitioners, Mr. Sreenu Garapati and Mr. Rahul Saboo, learned counsel for the respondent-State and Mr. Suraj Kumar, learned counsel for the intervener.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post the mater on 21.09.2020..

(Sanjay Kumar Dwivedi, J.)